

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.416 of 2011

Tuesday, this the 13th day of December, 2011

CORAM:

**Hon'ble Mr. Justice P.R. Raman, Judicial Member
Hon'ble Ms.K Noorjehan, Administrative Member**

P.M Vasavan
S/o. A.K Madhavan, aged 60 years
Gokulam, Omkareswaram
Varanad P.O, Cherthala – 688 543
Assistant General Manager (Retired) (MM & INST)
Bharat Sanchar Nigam Limited,
Office of the General Manager Telecom Department
Alleppey **Applicant**

(By Advocate – Mr.P Chandrasekhar (Not present))

V e r s u s

1. The Chief General Manager
Bharat Sanchar Nigam Limited
Thiruvananthapuram – 695 001
2. The General Manager Telecom
Bharat Sanchar Nigam Limited
Alleppey - 11
3. The Accounts Officer (Establishment)
Office of the Chief General Manager Telecom
Bharat Sanchar Nigam Limited
Telecom District, Alleppey – 11 **Respondents**

(By Advocate – Mr. V Santharam)

This Original Application having been heard on 13.12.2011, the
Tribunal on the same day delivered the following:

Mr

ORDER

By Hon'ble Mr. Justice P.R. Raman, Judicial Member -

Today, when the case came up for consideration, neither the applicant nor his counsel were present. Hence called the name of the applicant. Since the applicant as well as his counsel are absent, the Original Application is dismissed for non-prosecution.

(Dated this the 13th day of December, 2011)


(K. NOORJEHAN)
ADMINISTRATIVE MEMBER


(JUSTICE P.R. RAMAN)
JUDICIAL MEMBER

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